

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : TP (HC)/8 & 9 /CAA/2017  
NAME OF THE TRANSFEROR. : BRIGHT SHARES AND STOCKS PVT LTD  
NAME OF THE TRANSFERRE : SOUTH INDIA STOCK BROKING SERVICES PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	BRIGHT SHARES & STOCKS (P) LTD TRANSFEROR	R SUBRAMANIAN ADVOCATE	R Chennai
2.	SOUTH INDIA STOCK BROKING SERVICES PVT TRANSFEREE	M. JOHNSON DURAI FOR PRAKASH GOIK (AME) ADVOCATE	M. Johnson
3.	SRINIVASAN - M.D	Counsel for Objector (NSDL)	Srinivasan

## **ORDER**

Counsel for petitioners present and filed the objections to the memo filed by the Objector. Counsel for objector present and undertakes to file an affidavit in support of the memo already filed. Representative of the Office of the Official Liquidator present and prayed time for filing report. Considering the submissions time is extended. The order dated 14.09.2017 is extended till the next date of hearing. Put up on 02.11.2017 at 10.30 A.M.



**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc